

(14)

So (Est) /
18-2-25

Declaration of Assets and Liabilities

Year 2025

I, Rathesh Kumar, son/daughter/wife of Late Haridwar Choudhri

aged 51 years, belonging to Bihar Vithan Sakhya Panch service and presently working as DRIVER

give her/his below the details of the assets (Immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name (S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc Name
(i)	Cash	5000/-	2000/-	Aaditya Rs 1000/-		
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI 50000	SBI 85000/-			
(iii)	Bonds, Debentures and shares in companies					
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	2,10,000/-	1,00,000/- 50,000 40,000			
(v)	Motor Vehicles (details of make, etc.)	2 motor cycle				
(vi)	Jewellery (give details of weight and value)	Gold 20.06 g 9508	Gold 100 g 6.6000g SILVER 1kg 70000			
(vii)	Other assets, such as values of claims / interests					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.
* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(I)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(II)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(III)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(IV)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(V)	Others (such as interest in property)	-	-	-	-	-

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sr. No.	Description	Name & Address of Bank / Financial Institution(s) / Department (s)	Amount outstanding as on or RS
(a)	(i) Loans from Banks	S.P. I B.V. M	10,00,000/-
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	-	-
	(b) dues to departments dealing with supply of water	-	-
	(c) dues to departments dealing with supply of electricity	-	-

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	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN-DNIPK 4916 F	-
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	-	-
	(iii) Sales Tax [Only in case of proprietary business]	-	-
	(iv) Property Tax	-	-

C. Personal Detail

GPF/CPF/PAN No. :-

11073919369

Gender :-

M (M/F)

Date of Birth :-

07/02/1974 (DD/MM/YY)

Class/Group :-

A/C (A/B/C)

Cadre :-

DRIVER, Bihar Vishw Sabha Pathq.

(Full Name e.g. B.A.S.-Bihar Administrative Service,

B.S.S.-Bihar Secretariat Service etc.)

Home District :-

Vaishali

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: रातेश कुमार

Name of Employee: Rathesh Kumar.

Designation: DRIVER

Department: Bihar Vishw Sabha Pathq.

Place: Pathq.

Date: 18-2-2025

Notes:

Please sign each page of the declaration. Assent declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.